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SLP(C)No. 20573 OF 2001

ITEM No.45

Court No.11

SECTION IVB  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20573/2001

(From the judgement and order dated 04/09/2001 in RSA 1785/01  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

T.R. CHAUHAN

Petitioner (s)

VERSUS

B.D. GANDHI & ORS.

Respondent (s)

(With prayer for interim relief and office report)

Date : 15/07/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s) Mr. Ashok K. Mahajan,Adv.(N.P.)

For Respondent (s) Mr. Mahabir Singh,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J

.SP2  
Adjourned by two weeks, as per letter circulated.

.SP1

(Neena Verma)  
Court Master

(K.K. Chadha)  
Court Master